

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

C.P.(C) No. 180/00037/2018

in

Original Application No.180/00585/2017

Wednesday, this the 24th day of October, 2018

CORAM:

Hon'ble Mrs. P. Gopinath, Administrative Member

Hon'ble Mr. Ashish Kalia, Judicial Member

K.G.Vijayan,S/o Govindan Nair, aged 60 years,
GDSMD (under put off)
, Meempara, Putyhencruz, Ernakulam 682 308,
residing at Kuzhikkattumadathil, Karukappally P.O.
Kolenchery 682311.

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Applicant

(By Advocate – Mr.M.R.Hariraj)

V e r s u s

1. A.N. Nanda, Father's name and age not known to the Petitioner,
Secretary to Government of India, Department of Posts,
New Delhi 110 001.
 2. Sharda Samph, Father's name and age not known to the Petitioner, Chief
Postmaster General, Kerala Circle,
Thiruvananthapuram 695001.
 3. Sumathi Ravi Chandran, Father's name and age not known to the Petitioner, the
Post Master General, Central Region, Kochi 682 020.
 4. N.R. Giri, Father's name and age not known to the Petitioner, the Superintendent of
Post Offices, Ernakulam Division, Kochi 682 011.
 5. Deepa R. Father's name and age not known to the Petitioner, the Inspection of Post
Office, Tripunithura Sub Division, Tripunithura 682 301.\
 6. Sri Sayeed Rashid, Father's name and age not known to the Petitioner, Director of
Postal Services, Central Region, Kochi 682 020
- **Respondents**
- (By Advocate – Mr.N.Anilkumar, Sr. PCGC(R))**

This Contempt Petition having been heard on 24.10.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mrs. P. Gopinath, Administrative Member:

Heard both sides.

2. Learned counsel for the respondents submits that the applicant has been reinstated in service as GDSMD-II Chottanikkara P.O. with effect from 07.04.2016 and a sum of Rs. 2,41,779/- has been paid as back-wages to him in compliance to the order dated 02.08.2017 of this Tribunal in O.A No. 180/585/2017.
3. By recording the above submission made by the learned counsel for the respondents, the C.P. is closed. Notices discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(MRS. P. GOPINATH)
ADMINISTRATIVE MEMBER

sj*

List of Annexures of the Petitioner in CP. No. 180/00037/2018

Annexure P1. True copy of the final order dated 2/8/2017 I O.A.585/2017 of this Tribunal.

Annexure P-2 - A true copy of the final order dated 2/8/2017 OP(CAT) No.304/2017 of the High Court of Kerala.
